

A

(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 459 1995

Biswanath Chaine Applicant(s):

..... Versus Respondent(s):
Union of India & Ors.

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	16-8-95	<p>Admit. Issue notice to the respondents. Counter shall be filed within four weeks.</p> <p style="text-align: right;">S/ (618) MEMBER (ADMN.)</p>	<p>9 P.O. for Rs 50/- has been filed.</p> <p>Dh 4/8/95.</p> <p>In this application, the petitioner v/s 1995/1997 Act has prayed for his seniority over Rs No. 48.</p> <p>For Regn. Pl.</p>
2	23.5.97	<p>Heard the learned counsel for the petitioner and Shri Ashok Mishra, learned Senior Counsel on M.A.312/97.</p> <p>The short facts of this case, according to Application, are that the applicant joined the Postal Department as Sorting Assistant on 1.4.1966 and was promoted to the post of L.S.G. Assistant on 31.11.1983 by an order dated 27.3.1984 (Annexure-1).</p> <p>In this Application, under Section 19 of the Administrative Tribunals Act, 1985, the applicant has prayed for a direction to the Respondents to show him senior to Respondents 4 to 8 and for declaring that the gradation list at Annexure-4 showing him junior to Respondents 4 to 8 is incorrect. In the present</p> <p style="text-align: right;">S/ (618) MEMBER (ADMN.)</p> <p>For Admision.</p> <p>9/8/95</p>	<p>Dh 4/8/95.</p> <p>SOFF</p> <p>For Admision.</p> <p>9/8/95</p>

Serial No. of Order	Date of Order	Order with Signature	Office note as to action (if any) taken on order
..	23.5.97	<p>Misc. Application it has been submitted by the applicant that in the meantime the departmental authorities have reviewed the matter and the gradation list of LSG Assistants of R.M.S.'N' Division H has been revised with effect from 1.7.1966 and the applicant's seniority over Res. 4 to 8 has been restored. Therefore, the prayer of the applicant has been met by the Department. In this view of the matter the application has become infructuous and is accordingly disposed of having become infructuous. No costs.</p> <p>M.A.312/97 is also disposed of accordingly in view of Original Application having become infructuous.</p> <p style="text-align: right;">VICE-CHAIRMAN 23.5.97</p>	<p>Notice issued to all respdt by regd. Post with A.D.</p> <p><u>Father</u> 21/8</p> <p>Mr. A. D. from R-6 not returned.</p> <p>Mr. A. Shek Mishra has appeared for R-1 to R-3.</p> <p>Other respdt no response counter not filled.</p> <p><u>Father</u> 14/9</p> <p>Registration order dt. 26.9.95</p> <p>Await A.D. put up after vacation.</p> <p><u>S</u> Registrar A.D. from R-6 not returned. Counter by R-1 to R-5 not filled.</p>

2017 Regis